

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/181/ (IB)/2017  
NAME OF THE PETITIONER(S) : KIRORIMAL KASHIRAM MARKETING & AGENCIES PVT LTD  
NAME OF THE RESPONDENT(S) : ABU ESTATE PVT LTD  
UNDER SECTION : 433 ( e)(f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

**ORDER**

Counsel for the Petitioner submitted that the matter has been settled between the parties and prayed to withdraw the Petition.

He has also made an endorsement to that effect on the Petition.

The prayer is allowed. The Petition is dismissed as withdrawn.

  
(S. Vijayaraghavan)  
Member (Technical)  
PAM

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)